## NATIONAL COMPANY LAW TRIBUNAL

## NEW DELHI BENCH

CP No. 129(ND)/11

CORAM:

PRESENT: SH. S. K. MOHAPATRA

SMT. INA MALHOTRA HON'BLE MEMBER (J)

HON'BLE MEMBER(T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: Sh. Shiv Ratan Khadgwat & Ors. V/s Shivam Adhesive Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

NAME S.NO.

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

Present:

Mr. Ankit Shah, Advocate

Mr. Prateek Kasliwal, Advocate

## ORDER

Ld. Counsels of both sides submit that the English Translations are already on record.

The matter be listed for final arguments on 7th February, 2018.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)